

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS of M/s. SHRI GUMANDEV  
PROCESSORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. SHRI GUMANDEV PROCESSORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/11/2003
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17124GJ2003PTC043185
5.	Address of the registered office and principal office (if any) of corporate debtor	706, G I D C Industrial Estate Ankleshwar, Gujarat- 393001.
6.	Insolvency commencement date in respect of corporate debtor	21/10/2024
7.	Estimated date of closure of insolvency resolution process	19/04/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Kailash Shah</b> IBBI/IPA-001/IP-P00267/2017-18/10511
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> 505, 21st Century Business Center, Nr. World Trade Center, Ring road, Surat – 395002. <b>E-mail ID:</b> ipktshah@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Registered Address:</b> 505, 21st Century Business Center, Nr. World Trade Center, Ring road, Surat – 395002. <b>E-mail ID:</b> cirp.sgppl@gmail.com
11.	Last date for submission of claims	04/11/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal, Ahmedabad bench has ordered the commencement of a corporate insolvency resolution process of **M/S. SHRI GUMANDEV PROCESSORS PRIVATE LIMITED** on **21/10/2024**.

The creditors of **M/S. SHRI GUMANDEV PROCESSORS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **04/11/2024** to the interim resolution professional at the address mentioned against entry No. 10.



10-11-24

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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Date : 24/10/2024  
Place : Surat

Mr. Kailash Shah  
Interim Resolution Professional in the matter of  
SHRI GUMANDEV PROCESSORS PRIVATE  
LIMITED  
Reg No. IBBI/IPA-001/IP-P00267/2017-18/10511  
AFA Valid Till 18/12/2024